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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.58/ 2017	-	For filing vakalat & for filings objections	241/24 2	Mathur Ranganathan Raman & Another Vs Vigilomed Pharmaceuticals India Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SRIKANT MOHAN  
9901065024

For the Petitioners



2. P. SATISH.

9844409565

for Respondents



**ORDER**

PCS for Petitioner is present. Counsel for R1 to R4 is present. He has filed list of additional documents. For hearing on 27.02.2018.



Member (T)



Member (J)